

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.522
TO BE ANSWERED ON 5th February, 2020

SPARES CONTRACT FOR IAF AN-32

522. SHRI RAMALINGAM S.:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Ukraine has requested for investigation against a Dubai-based company regarding alleged kickbacks for spares contracts for the IAF AN-32 fleet of transport aircrafts;
- (b) if so, the details and the status thereof; and
- (c) whether the involvement of the company is also alleged in influencing the procurement of 100 pieces of self propelled 155 mm/52 Cal. K9 Vajra Gun Howitzer tracked system contract awarded to L&T and its role in other ongoing contracts under discussion with companies from RoK and if so, the details thereof and the reaction of the Government thereto?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) & (b): The request for legal assistance for criminal proceedings was asked by NAB (National Anti Corruption Bureau) Ukraine vide criminal proceeding No.5201000000000889 to Ministry of Defence. As per the request, M/s STE has signed an agreement with M/s Global Marketing SP Ltd whereby latter was requested to provide service to former relating to the implementation of the contract Air HQ/82891/32/Eng D3(T) (AN-32 RE/64-2014-18)/STE-1-171-K/KE-14 dated 26th November, 2014. Ministry of Home Affairs has approached MEA to seek details of contract between M/s Global Marketing SP Ltd & M/s STE so as to invoke contractual provisions as applicable.

(c) At present Department of Military Affairs has no such information.
